COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 190 OF 2015 & IA NO. 324 OF 2015
&
APPEAL No. 272 of 2015 & IA No. 440 of 2015

Dated: 06th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 190 OF 2015 & IA NO. 324 OF 2015

In the matter of:

M/s. Maithon Power Ltd. …. Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. C.K. Rai and
Mr. Nitish Kumar Pandey for R-1

Mr. M.G. Ramachandran,
Ms. Anushree Bardhan for R-2

APPEAL No. 272 of 2015 & IA No. 440 of 2015

In the matter of:

M/s Maithon Power Ltd. …Appellant(s)
Vs.
Jharkhand State Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Farruk Rasheed for R-1

Mr. M.G. Ramachandran,
Ms. Anushree Bardhan for R-2

Contd...P/2

ORDER

We have heard learned counsel for the parties for some time.

List these matters for further hearing on ***25.10.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

pr/dk